

ITEM NO.28

COURT NO.4  
(HEARING THROUGH VIDEO CONFERENCING)

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.1730/2015

PARDESHI RAM

Appellant(s)

VERSUS

STATE OF M.P.(NOW CHHATTISGARH)

Respondent(s)

(IA No.128864/2020 - FOR DISCHARGE OF ADVOCATE ON RECORD; IA No.128867/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.128866/2020 - FOR GRANT OF BAIL; and, IA No.13403/2012 - FOR GRANT OF BAIL)

Date : 29-01-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT  
HON'BLE MR. JUSTICE HEMANT GUPTA  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Appellant(s) Mr. Sanjay Hegde, Sr. Adv.  
Mr. Pranjal Kishore, Adv.  
Mr. Aditya Jain-1, AOR

For Respondent(s) Mr. Sumeer Sodhi, AOR  
Mr. Hussain Ali, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 03.02.2021

(MUKESH NASA)  
COURT MASTER

(PRADEEP KUMAR)  
BRANCH OFFICER